## GOVERNMENT OF INDIA

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## LOK SABHA

UNSTARRED QUESTION NO. 1870
ANSWERED ON $28^{\text {TH }}$ JULY, 2016

## FAKE LICENCES

1870. SHRI DUSHYANT CHAUTALA:

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:
(a) whether the Government is aware that 30 per cent of the licences are fake and there is no computerized data of the licences issued by the concerned departments;
(b) if so, whether the Government has conducted any survey to identify the actual number of fake licences across the country; and
(c) if so, the details thereof and the actions taken by the Government to prevent fake licences which are the major reasons behind road accidents?

ANSWER<br>THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS<br>(SHRI PON. RADHAKRISHNAN)

(a) to (c) The Ministry of Road Transport and Highways does not maintain centralised data regarding fake licences. However, as per an analysis done in January, 2015 on National Register for Driving Licences by National Informatics Centre (NIC), it was found that there is a possibility of duplicate licences. As on $5^{\text {th }}$ January, 2015, out of total $6,70,16,851$ driving licences records available, 16,72,138 records were found to be possible duplicates spread over 7,99,923 clusters. The percentage of probable duplicates stands at 2.5 percent as per this exercise. This information has been shared with respective states for further action.

